

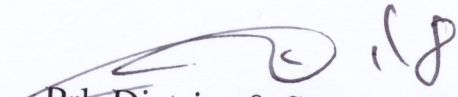
Notification No. ADMN/ RECT/T/14059/2019

Office of the
District & Sessions Judge,
Mysuru, dated 01.08.2019.

NOTIFICATION

List of candidate selected for the post of Typist from the Additional List of the Candidates pursuant to this office Notification No. ADMN/RECT/T/13007/2019, dated 17.07.2019 on the basis of the aggregate of the percentage of total marks secured in the qualifying Examinations, percentage of total marks secured in the qualifying Test and marks secured in the viva-voce held in accordance with Karnataka Sub-ordinate (Ministerial and Other Posts) (Recruitment) (Amendment) Rules, 2007 (Amended vide Notification No. LAW 01 LAC 2005, Bangalore, dated 13th February 2008) is, as follows:

Sl. No.	Name and Address of the Candidate	Reg. No.	Date of Birth	Reservat ion claimed	Categor y under which selected	Categor y against which selected	Aggregate percentage of Marks
01	Kaveri Madivalappa Tavari D/o Madivalappa R/at No.60, 2 nd Cross, Bharat Nagar, Shahapur area, Belagavi Taluk and District-590003	1051	20.06.1999	2A/W/ KMS	2A/W	2A/W	78.326


Pr. District & Sessions Judge,
Mysuru.
Pr. District and Sessions Judge
MYSORE